

ITEM NO.12

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 584-585/2024

STATE OF U.P.

Appellant(s)

VERSUS

JASVEER SINGH & ORS.

Respondent(s)

Date : 18-11-2024 These appeals were called on for hearing today.

For Appellant(s)

Dr. Vijendra Singh, AOR
Mr. Abhinav Rathi, Adv.
Mr. Ashutosh Bhardwaj, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Ld. Counsel for the appellant is granted two weeks' time to file fresh particulars in respect of unserved respondent Nos.1 to 3.

It has been submitted by Ld. Counsel for the appellant that permission be granted to serve respondent Nos.1 to 3 through the concerned S.S.P. Allowed. Let particulars be furnished within two weeks.

List again on 3.1.2025.

SUJATA SINGH
Registrar

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